NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/217/(IB)/2017

NAME OF THE PETITIONER(S)

: SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: S.V. SUGARS MILLS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Sivawarthanan

Advocate for peritioner MW.

K. Crawtham Ruma Athiban Vijay A14

Respondent

ORDER

Counsels for both the parties present. Counsel for the Respondent submitted that the Corporate Debtor is ready to settle the outstanding debt for which he prayed for time. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)